## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

17

C.P No. 1135/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

Mehadia Sales Trade Law Tribunal

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Amit Rojkokya

PCS for comporate debt or

Counsel for Pelitions

ORDER

CP No. 1135/ I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)